

Hiring of aircrafts from private entities

2091. SHRIMATI SASIKALA PUSHPA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government is hiring aircrafts from private entities to undertake operations on various sectors;
- (b) if so, the details of the Sectors where leased out aircraft are being used;
- (c) whether Government is paying more amount than the prescribed rate for leasing the aircrafts; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Air India is taking leased aircrafts on long term lease from various leading companies and the same are used across Air India's network.

(b) There are no specific sectors where leased aircrafts are used. The aircrafts (leased or owned) provided for operations of different flights are deployed on any sector keeping in view the rotational and maintenance requirements.

(c) and (d) Air India has leased the aircraft on the terms and conditions determined through tender process for which lease agreements prescribe the applicable lease rental.

Inclusion of airports in Andhra Pradesh under Regional Connectivity Scheme

2092. SHRI C.M. RAMESH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any proposal from Government of Andhra Pradesh has been received for inclusion of airports in Andhra Pradesh under the Regional Connectivity Scheme (RCS) and also taking up development of airports as Greenfield airports on Public Private Partnership (PPP) mode; and

(b) if so, when the proposal was submitted and the details of the present status of the same?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) Government of Andhra Pradesh had requested for inclusion